

MINUTES OF THE MEETING NO.02 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 30.05.2024 AT 3:30 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.02 (2024-25) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Lokesh H D, Addl. DGFT at 3:30 PM on 30.05.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting: -

- a) Dr. Puneet Ranjan, Livestock Officer, DoAHD
- b) Sanjay Kumar Chauhan, Assistant Inspector General of Forests, MoEF&CC (SU Division)
- c) Manoj Kumar Khandelwal, Assistant Commissioner (Forestry), MoEF&CC (SU Division)
- d) Kapil Kumar, Under Secretary, MoP&NG
- e) Krishna Murari, a representative from MoFPI

In attendance:

- i. Shri Nitish Suri, Joint DGFT
- ii. Shri Santosh Tripathi, Section Officer
- iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 316 applications were considered by the EFC, out of which 19 cases were approved including 1 ex-post facto cases, 6 cases were rejected & closed and 1 withdrawn, 23 cases are under deficiency and remaining 267 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT (Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY0000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	JAY JAY SERVICES	HQRXEXLAPPLY0002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
3	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY0000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.

4	DHARINI AGRO EXPORT	HQRXEXLAPPLY0000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
5	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY0001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
6	MERHABA INTERNATIONAL	HQRXEXLAPPLY0001317AM24	Bamboos- TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
7	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLY0001377AM24	Onion Seeds	10.10.2023	Approved on the basis of comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -88) dated 15.05.2024 approving the exports of 25000 MTs Onion Seeds to Nepal & UAE by M/s. PRB Agro And Foods Private Limited. Export Authorization was issued on ex-post facto basis.
8	M/S DURGA JI TRADERS	HQRXEXLAPPLY0001397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -85) dated 15.05.2024 approving the exports of 20000 KGs Onion Seeds- Bombay Red/ Black Gold to Ethiopia by M/s. Durga Seed Farm (Regd.) A deficiency letter has been issued to the firm on 25.01.2024 for submission of undertaking/ declaration for the export of paddy seeds.
9	TRADE EXIM	HQRXEXLAPPLY0001422AM24	PADDY	27.10.2023	Comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -82) dated 15.05.2024 approving the exports of 100 KGs Hybrid Rice Seed (For sowing purpose) FPJR 2401 to Philippines by M/s. Savannah Seeds Private Limited. A deficiency letter has been issued to the firm on 25.01.2024 for submission of undertaking/ declaration for the export of paddy seeds.
10	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY0001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -83) dated 15.05.2024 approving the exports of 1050000 KGs Hybrid Rice

					(Paddy) ZARAP Treated Seeds/ 453 Treated Seeds to Philippines by M/s. DCM Shriram Limited.
11	PADARTHA G P	HQRXEXLAPPLY0 0001581AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -84) dated 15.05.2024 approving the exports of 1490000 KGs Paddy Seeds to Nepal by M/s. Mahindra Agri Solutions Limited. A deficiency letter has been issued to the firm on 21.02.2024 for submission of undertaking/ declaration for the export of paddy seeds.
12	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLY0 0001656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -87) dated 15.05.2024 approving the exports of 1000 Kgs Onion Seeds to Philippines by M/s. Indo-American Hybrid Seeds (India) Private Limited
13	S.R.TECH ENGINEERING SERVICES	HQRXEXLAPPLY0 0001669AM24	Rice Paddy	09.01.2024	Comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds. A deficiency letter has been issued to the firm on 18.04.2024 regarding the same.
14	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY0 0001677AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.01.2024	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 21.02.2024. to provide proper set of documents.
15	DELTA AGRIGENETICS PRIVATE LIMITED	HQRXEXLAPPLY0 0001811AM24	Hybrid Rice (Paddy)	10.02.2024	Comments / NOC from DoA&FW received vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 26) dated 27.03.2024 approving the exports of 590 Kgs Hybrid Rice (Paddy).to Vietnam by M/s. Delta Agrigenetics Private Limited subjected to submission of Affidavit. A deficiency letter has been issued to the firm on 09.04.2024 regarding the same.

16	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY0002015AM24	HYBRID PADDY SEEDS TEHELKA & LOKNATH-505	09.03.2024	Approve on the basis of comments / NOC from DoA&FW received vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 29) dated 27.03.2024 approving the exports of 200 MTs. HYBRID PADDY SEEDS TEHELKA & LOKNATH-505 to Nepal by M/s. Nath Bio-Genes (India) Limited
17	DURGA SEED FARM (REGD)	HQRXEXLAPPLY0002027AM24	Onion Seeds- Bombay Red/ Black Gold	12.03.2024	Approved on the basis of comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -85) dated 15.05.2024 approving the exports of 20000 KGs Onion Seeds- Bombay Red/ Black Gold to Ethiopia by M/s. Durga Seed Farm (Regd.)
18	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0002041AM24	Hybrid Rice Seed (For sowing purpose) FPJR 2401	16.03.2024	Approved on the basis of comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -82) dated 15.05.2024 approving the exports of 100 KGs Hybrid Rice Seed (For sowing purpose) FPJR 2401 to Philippines by M/s. Savannah Seeds Private Limited
19	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0002061AM24	Sava 2203 Hybrid Rice Seed	21.03.2024	Deferred due to want of comments / NOC from DoA&FW.
20	DCM SHRIRAM LIMITED	HQRXEXLAPPLY0002062AM24	Hybrid Rice (Paddy) ZERAP Treated Seeds/ 453 Treated Seeds	22.03.2024	Approved on the basis of comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -83) dated 15.05.2024 approving the exports of 1050000 KGs Hybrid Rice (Paddy) ZARAP Treated Seeds/ 453 Treated Seeds to Philippines by M/s. DCM Shriram Limited.
21	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY0000012AM25	PADDY SEED	02.04.2024	Approved on the basis of comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -84) dated 15.05.2024 approving the exports of 1490000 KGs Paddy Seeds to Nepal by M/s. Mahindra Agri Solutions Limited.

22	INDO-AMERICAN HYBRID SEEDS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLYO 0000018AM25	Onion Seeds	04.04.2024	Approved on the basis of comments / NOC from DoA&FW received vide OM No. 1-174/2023-SD.IV (294th EXIM - Export -87) dated 15.05.2024 approving the exports of 1000 Kgs Onion Seeds to Philippines by M/s. Indo-American Hybrid Seeds (India) Private Limited
23	KARANJA SEEDS	HQRXEXLAPPLYO 0000049AM25	Of Onion-NASIK RED (N-53)	15.04.2024	Deferred due to want of comments / NOC from DoA&FW.
24	KARANJA SEEDS	HQRXEXLAPPLYO 0000051AM25	Of Onion-NASIK RED (N-53)	16.04.2024	Deferred due to want of comments / NOC from DoA&FW.
25	DCM SHRIRAM LIMITED	HQRXEXLAPPLYO 0000052AM25	Hybrid Rice (Paddy) BioSeed Fiyah 549 Seeds/ Hybrid Rice (Paddy) BioSeed Fiyah 800 Seeds	17.04.2024	Deferred due to want of comments / NOC from DoA&FW.
26	MAHALAXMI INTERNATIONAL	HQRXEXLAPPLYO 0000064AM25	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	19.04.2024	Deferred due to want of comments / NOC from DoA&FW.
27	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLYO 0000065AM25	Hybrid Rice Seeds	19.04.2024	Deferred due to want of comments / NOC from DoA&FW.
28	S K TRADING COMPANY	HQRXEXLAPPLYO 0000079AM25	ONION SEED	25.04.2024	Deferred due to want of comments / NOC from DoA&FW.
29	APOLLO TRADING	HQRXEXLAPPLYO 0000086AM25	NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	26.04.2024	Deferred due to want of comments / NOC from DoA&FW.
30	PRABHUDAS JAMNADAS & CO	HQRXEXLAPPLYO 0000110AM25	ONION SEEDS	02.05.2024	Deferred due to want of comments / NOC from DoA&FW.
31	SYNGENTA INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0000115AM25	Paddy Rice Seed	03.05.2024	Approved on the basis of comments received from DoA&FW vide OM 1-166/2023-S.D.-IV(286th EXIM - Export 32) dated 26.06.2023 approving the exports 36,59,900 Kgs of paddy rice seeds to Bangladesh by M/s SYNGENTA INDIA PRIVATE LIMITED.
32	AARTI TRADERS	HQRXEXLAPPLYO 0000116AM25	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	03.05.2024	Deferred due to want of comments / NOC from DoA&FW.
33	RAGHUVAR INTERNATIONAL TRADING COMPANY	HQRXEXLAPPLYO 0000120AM25	NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	05.05.2024	Deferred due to want of comments / NOC from DoA&FW.

34	NIKHIL TRADERS	HQRXEXLAPPLY0 0000122AM25	Rice paddy or in Husk (Non Basmati Rice)	05.05.2024	Deferred due to want of comments / NOC from DoA&FW.
35	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0 0000123AM25	Hybrid Rice Seed	06.05.2024	Deferred due to want of comments / NOC from DoA&FW.
36	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0 0000133AM25	Onion Seeds	07.05.2024	Deferred due to want of comments / NOC from DoA&FW.
37	MAA MAHRAJ JI EXPORT PRIVATE LIMITED	HQRXEXLAPPLY0 0000142AM25	PADDY	09.05.2024	Deferred due to want of comments / NOC from DoA&FW.
38	MAROON OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY0 0000348AM25	PADDY SEEDS (1121 SELLA BASMATI)	17.05.2024	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

39	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPLY0 0001615AM24	MILKING BUFFALO AND MURRAH BULLS	22.12.2023	Deferred due to want of information/ documents from the firm.
40	J. K. ENTERPRISE	HQRXEXLAPPLY0 0001740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Comments / NOC from DoAHD received vide e-mail dated 08.04.2024 seeking some relevant information from the firm. A deficiency letter has been issued to the firm on 18.04.2024. The firm has replied to the deficiency vide email dated 25.04.2024. Comments / NOC from DoAHD are awaited.
41	J. K. ENTERPRISE	HQRXEXLAPPLY0 0001741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of comments / NOC from DoAHD.
42	J. K. ENTERPRISE	HQRXEXLAPPLY0 0001748AM24	PURE SAHIWAL	27.01.2024	Comments / NOC from DoAHD received vide e-mail dated 08.04.2024 seeking some relevant information from the firm. A deficiency letter has been issued to the firm on 08.04.2024
43	A2Z EXPORT COMPANY	HQRXEXLAPPLY0 0002042AM24	PADDY HUSK	18.03.2024	Deferred due to want of comments / NOC from DoAHD.
44	GURU SMARTH EXPORT	HQRXEXLAPPLY0 0002054M24	Paddy Husk	19.03.2024	Deferred due to want of comments / NOC from DoAHD.
45	AAYUSH TRADING	HQRXEXLAPPLY0 0002075AM24	CEREAL STRAW AND HUSKS (OTHER THAN SEED QUALITY)	31.03.2024	Deferred due to want of comments / NOC from DoAHD.

46	GURU SMARTH EXPORT	HQRXEXLAPPLYO 0000004AM25	PADDY HUSK (ONLY FOR BOILER CONSUMPTION)	01.04.2024	Deferred due to want of comments / NOC from DoAHD.
47	TAPAN TRADERS	HQRXEXLAPPLYO 0000068AM25	WHEAT BRAN	22.04.2024	Deferred due to want of comments / NOC from DoAHD.
48	NEW GANESH ENTERPRISE	HQRXEXLAPPLYO 0000070AM25	WHEAT BRAN	22.04.2024	Deferred due to want of comments / NOC from DoAHD.
49	CHAKRABORTY ENTERPRISE	HQRXEXLAPPLYO 0000071AM25	WHEAT BRAN	23.04.2024	Deferred due to want of comments / NOC from DoAHD.
50	TRUST INTERNATIONAL	HQRXEXLAPPLYO 0000077AM25	WHEAT BRAN	25.04.2024	Deferred due to want of comments / NOC from DoAHD.
51	HIMALAYA INTERNATIONAL	HQRXEXLAPPLYO 0000078AM25	WHEAT BRAN	25.04.2024	Deferred due to want of comments / NOC from DoAHD.
52	SAHIDAM ENTERPRISE	HQRXEXLAPPLYO 0000080AM25	WHEAT BRAN	26.04.2024	Deferred due to want of comments / NOC from DoAHD.
53	NAZRUL ENTERPRISE	HQRXEXLAPPLYO 0000085AM25	WHEAT BRAN	26.04.2024	Deferred due to want of comments / NOC from DoAHD.
54	SUBHADRA COMMERCIAL PRIVATE LIMITED	HQRXEXLAPPLYO 0000091AM25	WHEAT BRAN	29.04.2024	Deferred due to want of comments / NOC from DoAHD.
55	TERRO IMPEX	HQRXEXLAPPLYO 0000119AM25	WHEAT BRAN	04.05.2024	Deferred due to want of comments / NOC from DoAHD.
56	3 STAR COLD STORE AND FISH PROCESSING	HQRXEXLAPPLYO 0000128AM25	WHEAT BRAN	07.05.2024	Deferred due to want of comments / NOC from DoAHD.
57	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLYO 0000131AM25	WHEAT BRAN	07.05.2024	Deferred due to want of comments / NOC from DoAHD.
58	NAZRUL ENTERPRISE PRIVATE LIMITED	HQRXEXLAPPLYO 0000134AM25	WHEAT BRAN	07.05.2024	Deferred due to want of comments / NOC from DoAHD.
59	CHOWDHURY ENTERPRISE	HQRXEXLAPPLYO 0000135AM25	WHEAT BRAN	07.05.2024	Deferred due to want of comments / NOC from DoAHD.
60	PARITOSH BISWAS	HQRXEXLAPPLYO 0000145AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
61	V K UDYOG LTD	HQRXEXLAPPLYO 0000147AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
62	M/S SAMIUL ENTERPRISE	HQRXEXLAPPLYO 0000146AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
63	V K UDYOG LTD	HQRXEXLAPPLYO 0000148AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
64	V K UDYOG LTD	HQRXEXLAPPLYO 0000149AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
65	V K UDYOG LTD	HQRXEXLAPPLYO 0000150AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
66	V K UDYOG LTD	HQRXEXLAPPLYO 0000151AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
67	V K UDYOG LTD	HQRXEXLAPPLYO 0000152AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
68	V K UDYOG LTD	HQRXEXLAPPLYO 0000153AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.

69	V K UDYOG LTD	HQRXEXLAPPLY0 0000154AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
70	V K UDYOG LTD	HQRXEXLAPPLY0 0000155AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
71	MARGS EXIM CO	HQRXEXLAPPLY0 0000156AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
72	MARGS EXIM CO	HQRXEXLAPPLY0 0000157AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
73	MARGS EXIM CO	HQRXEXLAPPLY0 0000158AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
74	MARGS EXIM CO	HQRXEXLAPPLY0 0000159AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
75	MARGS EXIM CO	HQRXEXLAPPLY0 0000160AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
76	OILMAN CORPORATION OF INDIA	HQRXEXLAPPLY0 0000161AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
77	MAA SIDDHESWARI ENTERPRISE	HQRXEXLAPPLY0 0000162AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
78	GOURAV ENTERPRISE	HQRXEXLAPPLY0 0000163AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
79	BABA EXIM	HQRXEXLAPPLY0 0000164AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
80	GREENCORE PRODUCER COMPANY LIMITED	HQRXEXLAPPLY0 0000165AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
81	AADITYA TRADERS	HQRXEXLAPPLY0 0000166AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
82	AADITYA TRADERS	HQRXEXLAPPLY0 0000167AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
83	V K UDYOG LTD	HQRXEXLAPPLY0 0000170AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
84	AADITYA TRADERS	HQRXEXLAPPLY0 0000167AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
85	V K UDYOG LTD	HQRXEXLAPPLY0 0000169AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
86	GOURI ENTERPRISE	HQRXEXLAPPLY0 0000171AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
87	GOURI ENTERPRISE	HQRXEXLAPPLY0 0000172AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
88	GOURI ENTERPRISE	HQRXEXLAPPLY0 0000173AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
89	M/S B. B. EXPORTS	HQRXEXLAPPLY0 0000174AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
90	M/S B. B. EXPORTS	HQRXEXLAPPLY0 0000175AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
91	M/S AWADHESH TRADING COMPANY	HQRXEXLAPPLY0 0000176AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.

92	MARGS EXIM CO	HQRXEXLAPPLYO 0000177AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
93	MARGS EXIM CO	HQRXEXLAPPLYO 0000178AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
94	INDIGO TRADECOM PRIVATE LIMITED	HQRXEXLAPPLYO 0000179AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
95	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLYO 0000180AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
96	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLYO 0000181AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
97	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLYO 0000182AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
98	RADHA KRISHNA ENTERPRISE	HQRXEXLAPPLYO 0000183AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
99	S R EXPORT	HQRXEXLAPPLYO 0000184AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
100	S R EXPORT	HQRXEXLAPPLYO 0000185AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
101	V K UDYOG LTD	HQRXEXLAPPLYO 0000186AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
102	SUBIR SHELLAC ENTERPRISES	HQRXEXLAPPLYO 0000187AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
103	SUBIR SHELLAC ENTERPRISES	HQRXEXLAPPLYO 0000188AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
104	ANWAR TRADING	HQRXEXLAPPLYO 0000189AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
105	S.V. INTERNATIONAL	HQRXEXLAPPLYO 0000192AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
106	ATIF EXPORT	HQRXEXLAPPLYO 0000190AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
107	S.V. INTERNATIONAL	HQRXEXLAPPLYO 0000191AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
108	M/S B. B. EXPORTS	HQRXEXLAPPLYO 0000193AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
109	UTTAM & BROTHERS	HQRXEXLAPPLYO 0000194AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
110	Jamini Roy	HQRXEXLAPPLYO 0000195AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
111	AADITYA TRADERS	HQRXEXLAPPLYO 0000196AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
112	BANGSI BADAN SAM	HQRXEXLAPPLYO 0000197AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
113	BBS INTERNATIONAL	HQRXEXLAPPLYO 0000198AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
114	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000199AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
115	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000200AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.

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116	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000201AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
117	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000202AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
118	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000203AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
119	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000204AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
120	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000205AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
121	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000206AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
122	JAI SHREE SHYAM INTERNATIONAL	HQRXEXLAPPLYO 0000207AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
123	S R EXPORT	HQRXEXLAPPLYO 0000208AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
124	SAWDAGAR EXPORTS	HQRXEXLAPPLYO 0000209AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
125	SAWDAGAR EXPORTS	HQRXEXLAPPLYO 0000210AM25	WHEAT BRAN	11.05.2024	Deferred due to want of comments / NOC from DoAHD.
126	SHIV INTERNATIONAL	HQRXEXLAPPLYO 0000211AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
127	SHIV IMPEX	HQRXEXLAPPLYO 0000212AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
128	SHUBHAM ENTERPRISES	HQRXEXLAPPLYO 0000213AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
129	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLYO 0000216AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
130	R K ENTERPRISES	HQRXEXLAPPLYO 0000214AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
131	NAZRUL ENTERPRISE	HQRXEXLAPPLYO 0000215AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
132	PRITI EXPORT	HQRXEXLAPPLYO 0000217AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
133	KALCO CORPORATION	HQRXEXLAPPLYO 0000218AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
134	R K ENTERPRISES	HQRXEXLAPPLYO 0000219AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
135	SHEETAL ENTERPRISE	HQRXEXLAPPLYO 0000220AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
136	SHREE RAMALAXMI EXIM	HQRXEXLAPPLYO 0000221AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
137	PRAYAS	HQRXEXLAPPLYO 0000222AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
138	PRAYAS	HQRXEXLAPPLYO 0000223AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
139	PRAYAS	HQRXEXLAPPLYO 0000224AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
140	PRAYAS	HQRXEXLAPPLYO 0000225AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.

141	PRAYAS	HQRXEXLAPPLY0 0000226AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
142	PRAYAS	HQRXEXLAPPLY0 0000227AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
143	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY0 0000228AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
144	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY0 0000230AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
145	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY0 0000229AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
146	ZARAH ENTERPRISE	HQRXEXLAPPLY0 0000231AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
147	PRAYAS	HQRXEXLAPPLY0 0000232AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
148	PRAYAS	HQRXEXLAPPLY0 0000233AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
149	PRAYAS	HQRXEXLAPPLY0 0000234AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
150	PRAYAS	HQRXEXLAPPLY0 0000235AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
151	S V JUTE INDUSTRIES	HQRXEXLAPPLY0 0000236AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
152	AFSHA INTERNATIONAL	HQRXEXLAPPLY0 0000237AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
153	TANMOY ENTERPRISE	HQRXEXLAPPLY0 0000238AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
154	CROSSLINE ENTERPRISE	HQRXEXLAPPLY0 0000241AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
155	GIRI ENTERPRISE	HQRXEXLAPPLY0 0000239AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
156	SHREYA INTERNATIONAL	HQRXEXLAPPLY0 0000240AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
157	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0 0000242AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
158	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0 0000243AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
159	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0 0000244AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
160	ZARAH ENTERPRISE	HQRXEXLAPPLY0 0000245AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
161	PRAYAS	HQRXEXLAPPLY0 0000246AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
162	RITVIK TRADING COMPANY	HQRXEXLAPPLY0 0000247AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
163	AJMIR AGENCY	HQRXEXLAPPLY0 0000248AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
164	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY0 0000249AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.

165	ASHA OIL TRADERS	HQRXEXLAPPLY0 0000250AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
166	PURUSHOTTAM DAS AGARWAL & OTHERS	HQRXEXLAPPLY0 0000252AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
167	PURUSHOTTAM DAS AGARWAL & OTHERS	HQRXEXLAPPLY0 0000251AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
168	PURUSHOTTAM DAS AGARWAL & OTHERS	HQRXEXLAPPLY0 0000253AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
169	KOLKATA AAYAT NIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0 0000254AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
170	ANIVA TRADE	HQRXEXLAPPLY0 0000255AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
171	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0 0000256AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
172	BENGANI EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY0 0000257AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
173	J.N.AGENCY	HQRXEXLAPPLY0 0000258AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
174	SUBRATA DUTTA	HQRXEXLAPPLY0 0000259AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
175	GOLDEN ENTERPRISE	HQRXEXLAPPLY0 0000260AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
176	ISHITA ENTERPRISE	HQRXEXLAPPLY0 0000261AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
177	EVERMARK AGROTECH CO.	HQRXEXLAPPLY0 0000262AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
178	R M ENTERPRISE	HQRXEXLAPPLY0 0000265AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
179	BISWAS ENTERPRISE	HQRXEXLAPPLY0 0000263AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
180	SUBHAM ENTERPRISE	HQRXEXLAPPLY0 0000264AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
181	THE KINETIC IMPORT EXPORT & CO	HQRXEXLAPPLY0 0000266AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
182	AMON KANU	HQRXEXLAPPLY0 0000267AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
183	PRATIMA ENTERPRISE	HQRXEXLAPPLY0 0000268AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
184	SUMIT VANIJYA PRIVATE LIMITED	HQRXEXLAPPLY0 0000269AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
185	MINATI TRADERS	HQRXEXLAPPLY0 0000272AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
186	SUMIT VANIJYA PRIVATE LIMITED	HQRXEXLAPPLY0 0000270AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.
187	Shiv Trading Co.	HQRXEXLAPPLY0 0000271AM25	WHEAT BRAN	13.05.2024	Deferred due to want of comments / NOC from DoAHD.

188	MINATI TRADERS	HQRXEXLAPPLYO 0000273AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
189	MINATI TRADERS	HQRXEXLAPPLYO 0000274AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
190	MINATI TRADERS	HQRXEXLAPPLYO 0000275AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
191	Izaz Traders	HQRXEXLAPPLYO 0000276AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
192	RAHMAN ENTERPRISE	HQRXEXLAPPLYO 0000279AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
193	UDYOGI INTERNATIONAL	HQRXEXLAPPLYO 0000277AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
194	UDYOGI INTERNATIONAL	HQRXEXLAPPLYO 0000278AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
195	M/S. ALI TRADERS	HQRXEXLAPPLYO 0000280AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
196	RUA EXPORT PRIVATE LIMITED	HQRXEXLAPPLYO 0000281AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
197	NOWRANGROY AGRO PRIVATE LIMITED	HQRXEXLAPPLYO 0000282AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
198	BRIJ KISHORE PRASAD	HQRXEXLAPPLYO 0000286AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
199	SAMANTA ENTERPRISE	HQRXEXLAPPLYO 0000283AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
200	R & R JAJODIA TRADING PRIVATE LIMITED	HQRXEXLAPPLYO 0000284AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
201	MAA EXPORT	HQRXEXLAPPLYO 0000285AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
202	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLYO 0000287AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
203	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLYO 0000288AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
204	MANTRI IMPEX	HQRXEXLAPPLYO 0000289AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
205	BASUNDHARA TRADING	HQRXEXLAPPLYO 0000290AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
206	DS ENTERPRISE	HQRXEXLAPPLYO 0000291AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
207	R.S. ENTERPRISE	HQRXEXLAPPLYO 0000292AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
208	MANTRI IMPEX	HQRXEXLAPPLYO 0000293AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
209	UNIQUE EXPORT	HQRXEXLAPPLYO 0000294AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
210	UNIQUE EXPORT & IMPORT	HQRXEXLAPPLYO 0000295AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
211	SIDDESWARI ENTERPRISE	HQRXEXLAPPLYO 0000296AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.

212	UNIQUE EXPORT	HQRXEXLAPPLY0 0000297AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
213	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY0 0000298AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
214	J.R. ENTERPRISE	HQRXEXLAPPLY0 0000299AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
215	TRADE EXIM	HQRXEXLAPPLY0 0000300AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
216	GHOSH EXPORT & IMPORT ENTERPRISE	HQRXEXLAPPLY0 0000301AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
217	BALAJI EXIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY0 0000302AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
218	R.D.S. INTERNATIONAL	HQRXEXLAPPLY0 0000303AM25	WHEAT BRAN	14.05.2024	Deferred due to want of comments / NOC from DoAHD.
219	TAPAN TRADERS	HQRXEXLAPPLY0 0000305AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
220	DEY ENTERPRISE	HQRXEXLAPPLY0 0000306AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
221	BISHWAJIT SARKAR	HQRXEXLAPPLY0 0000307AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
222	A K B INTERNATIONAL	HQRXEXLAPPLY0 0000308AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
223	KRISHNA INTERNATIONAL	HQRXEXLAPPLY0 0000309AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
224	PIRGORACHAND FOOD PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY0 0000310AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
225	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY0 0000311AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
226	TRADEGO EXIM PRIVATE LIMITED	HQRXEXLAPPLY0 0000312AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
227	MORE AND COMPANY	HQRXEXLAPPLY0 0000313AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
228	RUKHMA INTERNATIONAL	HQRXEXLAPPLY0 0000314AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
229	DAS TRADE INTERNATIONAL	HQRXEXLAPPLY0 0000315AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
230	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY0 0000317AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
231	NEW MAA ENTERPRISE	HQRXEXLAPPLY0 0000318AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
232	ROYAL EXPORTS	HQRXEXLAPPLY0 0000319AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
233	SREE KRISHNA INTERNATIONAL	HQRXEXLAPPLY0 0000320AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
234	SREE KRISHNA INTERNATIONAL	HQRXEXLAPPLY0 0000321AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.

235	SWASTIK DAL MILL	HQRXEXLAPPLYO 0000322AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
236	BENGANI FOOD PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0000323AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
237	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000326AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
238	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPLYO 0000324AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
239	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLYO 0000325AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
240	M/S RASHMIR TRADERS	HQRXEXLAPPLYO 0000327AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
241	D.R. ENTERPRISE	HQRXEXLAPPLYO 0000328AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
242	B K INTERNATIONAL	HQRXEXLAPPLYO 0000329AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
243	B.S. IMPEX	HQRXEXLAPPLYO 0000330AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
244	GLOBAL ENTERPRISE	HQRXEXLAPPLYO 0000331AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
245	BISHAL ENTERPRISE	HQRXEXLAPPLYO 0000332AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
246	B.R. INTERNATIONAL	HQRXEXLAPPLYO 0000333AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
247	J.K. INTERNATIONAL	HQRXEXLAPPLYO 0000334AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
248	MAA TARA ENTERPRISE	HQRXEXLAPPLYO 0000335AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
249	BHARAT EXIM & TRADING COMPANY PRIVATE LIMITED	HQRXEXLAPPLYO 0000336AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
250	MAA TARA ENTERPRISE	HQRXEXLAPPLYO 0000337AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
251	R. B. INTERNATIONAL	HQRXEXLAPPLYO 0000338AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
252	M/S- BIRAJ INTERNATIONAL	HQRXEXLAPPLYO 0000339AM25	WHEAT BRAN	15.05.2024	Deferred due to want of comments / NOC from DoAHD.
253	DS ENTERPRISE	HQRXEXLAPPLYO 0000342AM25	WHEAT BRAN	16.05.2024	Deferred due to want of comments / NOC from DoAHD.
254	GAZI ENTERPRISE	HQRXEXLAPPLYO 0000343AM25	WHEAT BRAN	16.05.2024	Deferred due to want of comments / NOC from DoAHD.
255	A.S.ENTERPRISES	HQRXEXLAPPLYO 0000344AM25	WHEAT BRAN	16.05.2024	Deferred due to want of comments / NOC from DoAHD.
256	S B S INTERNATIONAL	HQRXEXLAPPLYO 0000345AM25	WHEAT BRAN	16.05.2024	Deferred due to want of comments / NOC from DoAHD.
257	AYUSHI TRADING CO	HQRXEXLAPPLYO 0000347AM25	WHEAT BRAN	16.05.2024	Deferred due to want of comments / NOC from DoAHD.
258	SHREE EXPORTS	HQRXEXLAPPLYO 0000352AM25	WHEAT BRAN	17.05.2024	Deferred due to want of comments / NOC from DoAHD.

259	MAA BHARATI INTERNATIONAL	HQRXEXLAPPLY0 0000359AM25	WHEAT BRAN	20.05.2024	Deferred due to want of comments / NOC from DoAHD.
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Ministry of Environment Forest and Climate Change (SU Division)

260	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY0 0002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	Approve on the basis of comments received from M/o EF&CC (SU Div) vide O.M No. 5-15/2023-SU dated 13.05.2024 approving the export of 6.002MTs of Red Sanders to China by M/s YINDU SANDALWOOD PRIVATE LIMITED
261	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY0 0002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	Comments / NOC from M/o EF&CC (SU Div) received vide email dated 19.03.2024 asking the firm to revalidate COO. A deficiency letter has been issued to the firm on 19.03.2024
262	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY0 0002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
263	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0 0002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	Approved on the basis of Comments / NOC from MoEF&CC (SU Division) received vide OM No 5- 11/2022-SU dated 14.05.2024 approving the exports of 18.211 MTs Red Sanders Wood to China by M/s. Almighty Aqsa Expo LLP
264	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0 0002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	Approved on the basis of Comments / NOC from MoEF&CC (SU Division) received vide OM No 5- 11/2022-SU dated 14.05.2024 approving the exports of 8.689 MTs Red Sanders Wood to China by M/s. Almighty Aqsa Expo LLP
265	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0 0002691AM23	PATTALAND(ARTI FICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	Approved on the basis of Comments / NOC from MoEF&CC (SU Division) received vide OM No 5- 11/2022-SU dated 14.05.2024 approving the exports of 6.552 MTs Red Sanders Wood to China by M/s. Almighty Aqsa Expo LLP

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266	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLYO 0002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	Approved on the basis of Comments / NOC from MoEF&CC (SU Division) received vide OM No 5-11/2022-SU dated 14.05.2024 approving the exports of 9.763 MTs Red Sanders Wood to China by M/s. Almighty Aqsa Expo LLP
267	RAATI RAJAN IMPEX	HQRXEXLAPPLYO 0000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	Comments / NOC from M/o EF&CC (SU Div) received vide email dated 19.03.2024 asking the firm to revalidate COO. A deficiency letter has been issued to the firm on 19.03.2024.
268	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLYO 0000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	Comments / NOC from M/o EF&CC (SU Div) received vide email dated 19.03.2024 asking the firm to revalidate COO. A deficiency letter has been issued to the firm on 19.03.2024.
269	RAATI RAJAN IMPEX	HQRXEXLAPPLYO 0001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	Comments / NOC from M/o EF&CC (SU Div) received vide email dated 19.03.2024 asking the firm to revalidate COO. A deficiency letter has been issued to the firm on 19.03.2024
270	RAATI RAJAN IMPEX	HQRXEXLAPPLYO 0001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	Comments / NOC from M/o EF&CC (SU Div) received vide email dated 19.03.2024 asking the firm to revalidate COO. A deficiency letter has been issued to the firm on 19.03.2024
271	S.K.ENTERPRISE	HQRXEXLAPPLYO 0001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred as the Ministry vide letter No. 5- 47/2023 dated 21.12.2023 has sought comments from Andhra Pradesh Forest Department. However, the comments are awaited.
272	AQSA ENTERPRISES	HQRXEXLAPPLYO 0001501AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Approved on the basis of Comments / NOC from MoEF&CC (SU Division) received vide OM No 5-16/2021-SU dated 21.05.2024 approving the exports of 7.522 MTs Red Sanders Wood to China by M/s. Aqsa Enterprises

273	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY0 0001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. The application will be considered fresh in the next financial year.
274	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY0 0001530AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Approved on the basis of comments / NOC from MoEF&CC (SU Division) received vide OM No 5-21/2023-SU dated 21.05.2024 approving the exports of 13.453 MTs Red Sanders Wood to China by M/s. Yama Ribbons & Bows India Private Limited
275	H R A ESSENTIAL OIL FACTORY	HQRXEXLAPPLY0 0001688AM24	AGARWOOD	14.01.2024	Deferred on the basis of comments received from MoEF&CC (SU Division) vide OM dated 24.01.2024 sought some documents from the firm. The same has been forwarded to the firm vide e-mail dated 25.01.2024 to furnish the same.
276	B G GROUP	HQRXEXLAPPLY0 0001824AM24	Red Sanders Wood in Log Form obtained from Artificially Propagated Source (Pattaland)	15.02.2024	Deferred due to want of information from the firm vide O.M.No. 5-3/2024-SU dated 31.03.2024.
277	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLY0 0000001AM25	RED SANDERS WOOD LOGS	01.04.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
Ministry of Environment Forest and Climate Change (Ozone Cell)					
278	SRF LIMITED	HQRXEXLAPPLY0 0001499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

279	BANGLADESH STEEL RE ROLLING MILLS LIMITED	HQRXEXLAPPLYO 0001820AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2,3,3,3- Heptafluoroprop ane (HFC227ea), 1,1,1,2,2,3- hexafluoropropa ne (HFC236cb), 1,1,1,2,3,3- hexafluoropropa ne (HFC236ea) and 1,1,1,3,3,3- hexafluoropropa ne (HFC-236fa)- Refrigerant Gas R-227ea : R-450A in 10Kg Cylinder (I04656 + I02995)	13.02.2024	Deferred due to want of comments/ NoC from MoEF&CC (ozone cell)
280	HIMANSHU INDUSTRIES	HQRXEXLAPPLYO 0002034AM24	R236FA REFRIGERANT GAS, 65 KG CYLINDER,TARIFF DESCRIPTION: HEXAFLURO PROPANE CYLINDER/ R236FA REFRIGERANT GAS, 10KG CYLINDER, TARIFF DESCRIPTION: HEXAFLURO PROPANE CYLINDER	14.03.2024	Approved on the basis of Comments / NOC from MoEF&CC (Ozone Cell) received vide OM dated 10.05.2024 approving the exports of 24 Nos. R236FA Refrigerant Gas, 65 Kg Cylinder, Tariff Description: Hexafluoro Propane Cylinder/ R236FA Refrigerant Gas, 10kg Cylinder, Tariff Description: Hexafluoro Propane Cylinder by M/s. Himanshu Industries.
281	GUJARAT FLUOROchemical S LIMITED	HQRXEXLAPPLYO 0000081AM25	R421A (Pentafluoroetha ne, 1,1,1,2- Tetrafluoroethan e)	26.04.2024	Approved on the basis of Comments / NOC from MoEF&CC (Ozone Cell) received vide OM dated 10.05.2024 approving the exports of 1000 MTs R421A (Pentafluoroethane, 1,1,1,2- Tetrafluoroethane) by M/s. GUJARAT FLUOROchemicals LIMITED.
282	AVANTOR PERFORMANCE MATERIALS INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0000106AM25	Saturated chlorinated derivatives of acyclic hydrocarbons :-- Dichloromethane (methylene chloride)	01.05.2024	Closed as the firm has withdrawn its application.

Department of Atomic Energy

283	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLYO 0001674AM24	MICRONIZED ZIRCONIUM SILICATE	10.01.2024	Approved on the basis of Comments / NOC from DAE received vide e-mail dated 16.05.2024 approving the exports of 1500 MTs Micronized Zirconium Silicate by M/s. Sukaso Ceracolors Private Limited
284	BAJAJ OVERSEAS	HQRXEXLAPPLYO 0001630AM24	Natural garnet	27.12.2023	Deferred due to want of information/ documents from the firm.
285	AAAZ GLOBAL TRADE LLP	HQRXEXLAPPLYO 0002016AM24	RED OCHRE POWDER	11.03.2024	Deferred due to want of comments / NOC from DAE
286	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0000101AM25	MICRONIZED ZIRCONIUM SILICATE	01.05.2024	Deferred due to want of comments / NOC from DAE
287	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0000108AM25	MICRONIZED ZIRCONIUM SILICATE	01.05.2024	Approved on the basis of Comments / NOC from DAE received vide e-mail dated 17.05.2024 approving the exports of 500 MTs Micronized Zirconium Silicate by M/s. Opaque Ceramics Private Limited
288	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0000117AM25	MICRONIZED ZIRCONIUM SILICATE	03.05.2024	Deferred due to want of comments / NOC from DAE
289	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLYO 0000129AM25	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	07.05.2024	Deferred due to want of comments / NOC from DAE
290	SQUARE FEET CERAMICS	HQRXEXLAPPLYO 0000144AM25	ZIRCONIUM SILICATE	10.05.2024	Deferred due to want of comments / NOC from DAE
291	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0000304AM25	MICRONIZED ZIRCONIUM SILICATE	15.05.2024	Deferred due to want of comments / NOC from DAE
292	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0000354AM25	MICRONIZED ZIRCONIUM SILICATE	15.05.2024	Deferred due to want of comments / NOC from DAE

Ministry of Textiles

293	NEW KASHMIR CREATION	HQRXEXLAPPLYO 0000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total	08.05.2022	Deferred due to want of comments/ NOC from M/o Culture.
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			area 3.82 square meters		
294	R J STAR SILK IMPEX	HQRXEXLAPPLYO0001776AM24	Silk-worm cocoons suitable for reeling.	03.02.2024	Deferred due to want of comments / NOC from MoT
295	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLYO0001996AM24	Dried Silk cocoons	05.03.2024	Deferred due to want of comments / NOC from MoT
296	SHIVRAJ ENTERPRISE	HQRXEXLAPPLYO0000019AM25	TEXTILE OFFGRADE	05.04.2024	Deferred due to want of comments / NOC from MoT
297	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLYO0000020AM25	Silkworm Cocoon Dried	06.04.2024	Deferred due to want of comments / NOC from MoT

Ministry of Petroleum & Natural Gas

298	VASUDHA DEVI BIO ENERGY PRIVATE LIMITED	HQRXEXLAPPLYO0001500AM24	BIO DIESEL MADE OUT OF DIFFERENT VEGETABLE SEEDS AND OILS	24.11.2023	Deferred due to want of information from the firm. A deficiency letter has been issued on 14.03.2024
299	HEENA INTERNATIONAL	HQRXEXLAPPLYO0001999AM24	ETHYL ALCOHOL 96% v/v	06.03.2024	Deferred as the firm has asked to amend the ITCHS Code of the item. A deficiency letter has been issued on 25.04.2024 to the firm regarding the same.

Miscellaneous Applications

300	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLYO0001342AM24	Extra Neutral Alcohol 96%	26.09.2023	The firm has clarified ITCHS Code as 22071090. While examining the revised HS Code, it is noted that according to Schedule II of Export Policy, the export of the item under ITCHS Code 22071090 is free. Accordingly, the case is closed advising the firm to apply fresh application with correct HS Code.
301	GREESHMA RAVIKUMAR	HQRXEXLAPPLYO0002379AM23	Self feedingBird(feeding of seeds, pellet)	26.01.2023	Deferred due to want of relevant documents from the firm. A deficiency letter has been issued on 04.04.2024
302	S G P INDIA	HQRXEXLAPPLYO0000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Closed. As per Schedule II of export policy, it is noted that applied ITCHS Code 39159090 & 56081900 along with description comes under "free" category. Accordingly, Committee has decided to close the case informing the same to the firm.
303	K K TRADERS HUF	HQRXEXLAPPLYO0000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments received from Ministry of AAYUSH.

304	SHREE MULTITRADE	HQRXEXLAPPLY0 0000215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
305	W.T.S INTERNATIONAL	HQRXEXLAPPLY0 0001758AM24	SPARE PARTS FOR TRUCKS AND BUSSES; CLUTCH AND BRAKE PARTS	30.01.2024	Deferred due to want of comments/ NOC from MHI
306	TATA STEEL MINING LIMITED	HQRXEXLAPPLY0 0002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Deferred due to want of comments/ NOC from Ministry of Steel.
307	Meera Vasan	HQRXEXLAPPLY0 0000005AM25	Vintage Motor Car, parts and components thereof manufactured before 01.01.1950	02.04.2024	Deferred due to want of comments/ NOC from MHI
308	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	HQRXEXLAPPLY0 0001759AM24	VERO CELL LINE	30.01.2024	Deferred due to want of clarification from Deputy Inspector General of Forests (WL), MoEF&CC

Raw Human Hair Applications

309	BANDANA SAHANI	HQRXEXLAPPLY0 0001600AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.
310	MANARUL SEKH	HQRXEXLAPPLY0 0001646AM24	Human hair unworked, whether or not washed or scoured	03.12.2023	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.

311	FARIHA ENTERPRISE	HQRXEXLAPPLYO 0001671AM24	Human hair unworked, whether or not washed or scoured	10.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
312	MAHESH HAIR PRIVATE LIMITED	HQRXEXLAPPLYO 0001685AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
313	SK ABU DARDA HUMAN HAIR PROCESSING AND FINISHING	HQRXEXLAPPLYO 0000062AM25	HUMAN HAIR (UNPROCESSED)	18.04.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
314	TENESS EXPORTS	HQRXEXLAPPLYO 0000066AM25	Human hair unworked, whether or not washed or scoured	19.04.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
315	K1 INTERNATIONAL EXPORTS	HQRXEXLAPPLYO 0000121AM25	Human hair unworked, whether or not washed or scoured	05.05.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this

					application.
316	AYUSHI EXPORTS	HQRXEXLAPPLY0 0000125AM25	Human hair unworked, whether or not washed or scoured	06.05.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT (Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Dept. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Dept., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Dept. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

